

IN THE COURT OF PRL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 08.09.2020

CIVIL CASES

<u>I SESSION</u>				<u>II SESSION</u>			
SL. NO.	CASE NOS.	ADVOCATES		SL. NO.	CASE NOS.	ADVOCATES	
	<u>ARGUMENTS</u>	<u>Pltf</u>	<u>Deft</u>		<u>HEARING</u>	<u>Pltf</u>	<u>Deft</u>
1.	MA 15/2014	KB	HGS	1.	OS 85/2016	AS	SGH
2.	MA 13/2017	KSA	OMG	2.	OS 651/2012	SRKK	RSS/RDS
3.	MVC 17/2013	NK	KNL	3.	OS 67/2018	AR	GNK
4.	SC 5/2019	MAA	-	4.	OS 583/2018	LSV	KNG/ANG G
5.	MISC 37/2016	OMG	-	5.	OS 413/2013	KDMN	CKR
6.	P & SC 5/2015	KRA	TAH/ANG	6.	OS 487/2016	KSL	VKN
7.	OS 101/2013	KSL	JM	7.	OS 125/2014	KNS	BRK
8.	OS 631/2014	BA	-	8.	OS 21/2014	OMG	HCR/YS
9.	OS 103/2011	SMMK	-	<u>EVIDENCE</u> <u>(Only through VC)</u>			
10.	OS 351/2013	SKP	USK	9.	OS 223/2015	PHG	DG
<u>EVIDENCE</u> <u>(Only through VC)</u>				10.	OS 603/2015	KSL	GN
11.	OS 1535/2009	GC	NGP/YAD	11.	OS 623/2015	M	-
12.	OS 587/2013	KB	BNS	12.	OS 579/2016	RK	SMR
13.	OS 22/2010	BKG	AS	13.	OS 501/2016	PV	BPG
<u>HEARING</u>				14.	OS 369/2018	KRG	VLR
14.	OS 725/2014	DLS	SR/BJM	15.	OS 415/2018	HTN	TSL
15.	OS 677/2013	NLR	MDU				

Prl. Senior Civil Judge,
Nelamangala.

NOTE:-

All advocates are requested to strictly follow **SOP dated: 27.08.2020** issued by Hon'ble High Court of Karnataka.

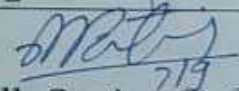
IN THE COURT OF ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 08.09.2020

CIVIL CASES

Morning Session

Afternoon Session

Case No.	Plaintiff Advocate	Defendant advocate	Case No.	Plaintiff advocate	Defendant Advocate
<u>ARGUMENTS</u>			<u>ARGUMENTS</u>		
1.OS 330/13	HMN	RL	1.RA 98/16	KM	KNS,RR.
2.RA 10/16	RK	VL	2.MVC 6/13	PHG	LM,DNM
3.RA 11/16	RK	SMR	3.MC 24/18	EH	RN
4.Misc. 28/14	RMS	KTG	4.Misc 54/11	AS	-
<u>HEARING</u>			<u>HEARING</u>		
5.OS 310/10	SRD	MN,KRG,BES	5.OS 1792/09	HC	HSR,PG
6.OS 258/11	SMR	MN,RSS,KR	6.OS 1678/09	VP	SMR,KBL
7.OS 540/15	HVM	RDS,AG.	7.OS 182/12	BG	BL
8.OS 74/16	MSR	AS,HM,BRK	8.OS 442/13	MN	DK,JK,BPG,MP
9.OS 488/15	SKV	MB	9.OS 510/13	HK	DG,KMK,PAM
10.OS 518/14	PRH	MRK	10.OS 374/14	AVM	AS,ANG
11.OS 176/13	GSH	SM,NLS,DSJ	11.OS 432/14	HVM	RK
12.MVC 416/15	MBS	HKK,HTV	12.OS 74/18	MR	HSR
13.LAC 4/11	BPG	RL	13.OS 84/18	TSL	JSD
14.LAC 72/15	SR	RL,VNL	14.OS 710/16	TSL	GN
15.Misc. 38/11	KRG	NSG	15.OS 110/20	R & L	-



 Addl. Senior Civil Judge,
 Nelamangala.

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IN THE COURT OF II ADDL. SENIOR CIVIL JUDGE, NELAMANGALA
CAUSE LIST DATED: 08.09.2020

CIVIL CASES

<u>I SESSION</u>				<u>II SESSION</u>			
<u>SL. NO.</u>	<u>CASE NOS.</u>	<u>ADVOCATES</u>		<u>SL. NO.</u>	<u>CASE NOS.</u>	<u>ADVOCATES</u>	
		<u>Pltf</u>	<u>Deft</u>			<u>Pltf</u>	<u>Deft</u>
1.	OS 1568/2009	JMR	PKM/DSJ	1.	OS 714/2013	LS	HH
2.	OS 104/2013	HR	GKM/RK	2.	RA 53/2015	BLK	AS
3.	RA 25/2014	NGR	CKK	3.	MA 11/2019	KGH	KNR
<u>HEARING</u>				<u>HEARING</u>			
4.	OS 323/2009	CAR	OMG	4.	OS 185/2019	PTH	KKM
5.	OS 385/2009	ANG	RKSL/MN	5.	OS 622/2019	HCV	KKM
6.	OS 173/2011	KRG	CRV	6.	OS 131/2015	CKR	MRS/JDR
7.	OS 697/2015	BJS	TNG/THR	7.	OS 129/2017	Ramesh	GR
8.	OS 321/2016	BAM	AS	8.	MISC 67/2011	JSR	RK
9.	OS 361/2016	BG	VDB	9.	OS 500/2012	MN	KVK
10.	OS 699/2016	HVM	AS	10.	OS 297/2015	DYN	KKM
<u>EVIDENCE(Only through VC)</u>				<u>EVIDENCE(Only Through VC)</u>			
11.	OS 634/2012	RY	NSS/SNG	11.	OS 476/2016	MM	VR/KNG
12.	OS 17/2017	PH	KGH/KKG	12.	OS 647/2016	GR	BAM/SMR
13.	OS 816/2013	MAK	NLS	13.	OS 648/2016	GR	SMR
14.	OS 674/2014	CKR	NPR	14.	OS 649/2016	GR	SMR
15.	OS 774/2015	YMG	VV	15.	OS 679/2016	HMV	KKM


II Addl. Senior Civil Judge,
Nelamangala.

NOTE:-

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PRL. CIVIL JUDGE AND JMFC, NELAMANGALA
LIST OF CASES TAKEN ON BOARD ON 08-09-2020

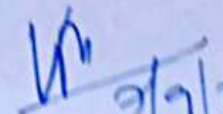
Morning Session

Afternoon Session

Sl. No	Case No	Stage	Sl. No	Case No	Stage
1	O.S 21/2014	Arguments	16	OS 401/2015	Arguments
2	Cmis 745/2012	Arguments	17	CC 1174/2019	Arguments
3	O.S 189/2011	Hearing	18	O.S 295/2016	Hearing
4	O.S 73/2014	Hearing	19	O.S 343/2017	Hearing
5	O.S 377/2014	Hearing	20	O.S 344/2017	Hearing
6	O.S 140/2015	Hearing	21	O.S 127/2019	Hearing
7	O.S 211/2015	Hearing	22	O.S 321/2019	Hearing
8	O.S 335/2015	Hearing	23	PCR 148/2020	Hearing
9	CC 474/2001	Hearing	24	PCR 157/2020	Hearing
10	O.S 121/2015	Evidence	25	O.S 515/2019	Evidence
11	O.S 285/2015	Evidence	26	O.S 530/2019	Evidence
12	O.S 373/2016	Evidence	27	O.S 430/2019	Evidence
13	O.S 199/2016	Evidence	28	PCR 39/2019	Evidence
14	O.S 16/2018	Evidence	29	PCR 304/2019	Evidence
15	O.S 210/2019	Evidence	30	PCR 141/2020	Evidence

Note:

Separate cancelled cases list will be notified.


 9/9/2020
 Prl. Civil Judge & J M F C.
 Nelamangala

IN THE COURT OF I ADDL. CIVIL JUDGE & JMFC, NELAMANGALA

P.O: CHINMAYEE.R.H
CAUSE LIST DATED 08-09-2020
AFTERNOON SESSION

SL.NO.	CASE NO.	STAGE	PLAINTIFF/ COMPLAINANT/ ADVOCATES	DEFENDANT/ ACCUSED/ ADVOCATES
1	O.S.54/2019	Hear	HSR	MM
2	FDP 6/2008	Hear	SMR	HRK
3	O.S.36/2019	Objection	MBS	BP
4	C.Misc.11/2020	Notice	KSL	
5	O.S.362/2019	Evidence	LKS	AS
6	O.S.546/2013	Evidence	KNS	HGR
7	O.S.98/2019	Evidence	HSR	OMG
8	O.S.434/2017	Evidence	TPJ	GSN
9	O.S.532/2018	Evidence	VKN	GN
10	O.S.442/2018	Evidence	NGR	MN
11	O.S.190/2018	Evidence	MM	Exparte
12	O.S.547/2019	Evidence	BES	VM
13	O.S.277/2019	Evidence	MBP	RK
14	O.S.2/2019	Evidence	OMG	HCR, DKK
15	O.S.210/2018	Evidence	YAD	MK

NOTE: Evidence will be recorded through Video Conference only

Chm 2/9/2020
I Addl. CJ & JMFC,
Nelamangala

All advocates are requested to strictly follow the guidelines of SOP dated 27-08-2020 issued by Hon'ble High Court of Karnataka